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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 361/2023& CC(COMM) 21/2023, I.A. 10606/2023, I.A. 14719/2023

CONQUEROR INNOVATIONS PRIVATE LIMITED & ANR.

.....Plaintiffs

Through: Mr. C.M. Lall, Senior Advocate with

Mr. Siddharth Sharma and Mr. Nikhil

Sharma, Advocates.

versus

XIAOMI TECHNOLOGY INDIA PRIVATE LIMITED

.....Defendant

Through: Mr. Prashant Phillips, Ms. Vindhya S.

Mani and Mr. Bhuvan Malhotra,

Advocates.

CORAM:

HON'BLE MR. JUSTICE AMIT BANSAL

ORDER 20.11.2024

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- 1. No time left.
- 2. List on 13th January, 2025.

AMIT BANSAL, J

NOVEMBER 20, 2024

kd